

SECTION-XV

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NOS. 3 & 4

(Application for intervention)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 36121/2014

WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NO. _____ (Unregistered)

(Application for directions)

STATE OF RAJASTHAN AND ORS.

PETITIONER(S)

VERSUS

MANOHAR LAL JAGA

RESPONDENT

OFFICE REPORT

It is submitted that Ms. Aishwarya Bhati, Advocate for the Sole Respondent has on 29.01.2016 & 11.01.2017 filed two separate applications for intervention with affidavit and vakalatnama and memo of appearance on behalf of the applicants, which is registered as I.A. No. 3 & 4. She has on 09.01.2017 also filed application for directions alongwith Annexures A-1 on behalf of the Applicant/Intervenor in I.A. No. 3. Copies of the same are placed with SLP paper books.

The applications in the matter above-mentioned alongwith unregistered application for directions are listed before the Hon'ble Judge-In-Chamber with this Office Report.

Dated this the 13th day of January, 2017.

ASSISTANT REGISTRAR

Copy to: Ms. Ruchi Kohli, Adv.
Mr. Aishwarya Bhati, Adv.

ASSISTANT REGISTRAR